

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.380/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		Diamond infotech Pvt Ltd-Vs-GPSK Capital Pvt Ltd & Ors.	
Under Section		213(B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SUCHARITA ROY
ADVOCATE

Applicant - *SPay*
4.01.18

Nismalya Dasgupta
R.L. Mitra
Advocate

Company/
Respondent *R.*
4/1/18.

Ld. Counsel for the petitioner and the respondents is present.

Ld. Counsel for both the parties have informed that the parties have settled the matter amicably as such she want to withdraw the petition.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn. Terms of Settlement may be taken on record.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)